

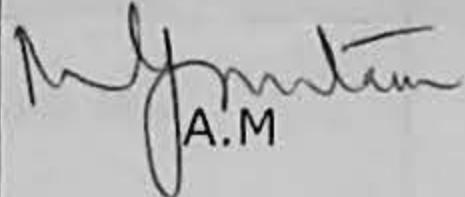
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

**ORDER SHEET**

O.A / MA / RA / CP NO. 884 OF 2004

Applicant/s P.C. Kapoor Respds. U.O.E and others

Advocate for Applicant/s A.S. Dhanwantri Advocate for Respondent/s R.K. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 1/2
	<p>O.A. NO. 884/04 07.12.2010 <b>Hon'ble Mr. Justice S.C. Sharma, J.M</b> <b>Hon'ble Mrs. Manjulika Gautam, A.M</b> Even at the time revising the list, none is responding for the applicant. However, Shri R.K. Srivastava, Advocate is present for the respondents. Hence, O.A. is dismissed in default of the applicant.</p> <p> A.M Manish/-</p> <p> J.M</p>	

Contd. On Sheet No. \_\_\_\_\_